

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.212 - CP(IB)/25(AHM)2023  
Item No.213 – IA 238 of 2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Shrinath Ji Spintex Private Limited .....Applicant  
V/s  
Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private .....Respondent  
Limited  
(Personal Guarantors )

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak  
For the Respondent : Ms. M.A. Gogia, Adv. for SBI  
For PG : Mr. Yuvraj Thakore, Adv.

**ORDER**

**CP(IB) 25 of 2023 & IA 238 of 2023**

Parties have filed their written submissions.

Orders are reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**